

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 05
(IB)-281(PB)/2019

IN THE MATTER OF:

BDR Finvest Pvt Ltd

...

Applicant/Petitioner

Vs

Ninex Developers Ltd.

...

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.

Order delivered on 18.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

: Mr Rakesh Kumar, Ms Preeti Kashyap, Advs

ORDER

IA-56(PB)/2021:-

On the application moved by the RP under Section 50 & 51 of the IBC, issue notice to the respondents for filing their replies by the next date of hearing i.e fixed for 02.02.2021.

Sdl-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

N

Sdl-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.01.2021
Aarti